

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-420(ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.06.2018**

**NAME OF THE COMPANY: M/s. Regal Metal & Ferro Alloys Vs. M/s. Sandeep Axles Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present for the Petitioner:</b>	Mr. Shivam Mishra & Mr. Rahul Singh, Advocates for RP Mr. Saurabh Kalia, Advocate for ex-Director			
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**ORDER**

Notice of this application is accepted by learned counsel appearing for the ex-Directors. They are directed to satisfy this Bench that all required documents/information as required by the RP have been duly submitted.

To come up on 4<sup>th</sup> of July, 2018.

—Sd—  
**(Deepa Krishan)**  
**Member (T)**

—Sd—  
**(Ina Malhotra)**  
**Member (J)**